

FINANCIAL EXPRESS**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
BIRCH CHEMICALS (INDIA) PRIVATE LIMITED**

1. Name of Corporate Person	BIRCH CHEMICALS (INDIA) PRIVATE LIMITED
2. Date of incorporation of Corporate Person	26/05/2022
3. Authority under which Corporate Person is incorporated /registered	Registrar of Companies, Mumbai
4. Corporate identity number / limited liability identity number of Corporate Person	U24309MH2022PTC383477
5. Address of the registered Office and Principal office (if any) of Corporate Person	102, Floor-1, Plot-3, 59,the Krishna Chambers, Vitthaladas Thackarsey Marg, Marine Lines, Mumbai, Maharashtra-400020
6. Liquidation commencement date of Corporate Person	10th March, 2025
7. Name, address, email address, telephone number and the registration number of the Liquidator	Sarvesh Kashyap Kashyap & Associates, 101, Nipun Plaza, Sector-1, (Near Max Hospital) Vaishali, Ghaziabad-201019 E-mail: birchvoluntaryliquidation@gmail.com Mobile: 9818908851 Regn No.: IBB/I/PA-002/IP-N00127/2017-18/10296 AFA Validity upto: 30.06.2025
8. Last date for submission of claims	09th April, 2025

Notice is hereby given that the **Birch Chemicals (India) Private Limited** has commenced voluntary liquidation on **10th March, 2025**.

The stakeholders of **Birch Chemicals (India) Private Limited** are hereby called upon to submit a proof of their claims, on or before **09th April, 2025**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Sarvesh Kashyap

Date: 13.03.2025

Liquidator for Birch Chemicals (India) Private Limited

Place: Ghaziabad

Regn. No.: IBB/I/PA-002/IP-N00127/2017-18/10296

नमुना अ जाहिर अधिसूचना (इनसॉल्व्हन्सी अॅण्ड बँकरप्टसी बोर्ड ऑफ इंडिया (वॉलेंटरी लिक्विडेशन प्रोसेस) रेग्युलेशन, २०१७ चे नियम १४ अन्वये)		
बिर्च केमिकल्स (इंडिया) प्रायव्हेट लिमिटेडच्या भागधारकांचे लक्षा वेधण्याकरिता		
१	कॉर्पोरेट व्यक्तीचे नाव	बिर्च केमिकल्स (इंडिया) प्रायव्हेट लिमिटेड
२	कॉर्पोरेट व्यक्तीची स्थापना तारीख	२६.०५.२०२२
३	ज्या प्राधिकरणाअंतर्गत कॉर्पोरेट व्यक्तीची स्थापना	कंपनी निबंधक, मुंबई
४	कॉर्पोरेट व्यक्तीचे कॉर्पोरेट ओळख/ मर्यादित दायित्व ओळख क्रमांक	यु२४३०९एमएच२०२२पीटीसी३८३४७७
५	कॉर्पोरेट व्यक्तीचे नोंदणीकृत कार्यालय व मुख्य कार्यालय पत्ता	१०२, मजला-१, प्लॉट-३, ५९, दी कृष्णा चॅनर्स, विठ्ठलदास ठाकरसी मार्ग, मरीन लाईस, मुंबई, महाराष्ट्र-४०००२०.
६	कॉर्पोरेट व्यक्तीच्या संदर्भात दिवाळखोरी प्रारंभ तारीख	१० मार्च, २०२५
७	नाव, पत्ता, ई-मेल पत्ता, दूरध्वनी क्रमांक व परिसमापकाचे नोंद क्रमांक	सर्वेश कश्यप कश्यप अॅण्ड असोसिएट्स, १०१, पिपुन प्लाझा, सेक्टर-१ (मॅक्स हॉस्पिटलजवळ), वैशाली, गाझियाबाद-२०१०१९. ई-मेल: birchvoluntaryliquidation@gmail.com मोबाईल: ९८९८९०८८५१ नोंद क्र.: आयबीबीआय/आयपीए-००२/आयपी-एन००१२७/२०१७-१८/१०२९६ एएफए वैधता: ३०.०६.२०२५
८	दावा सादर करण्याची अंतिम तारीख	०९ एप्रिल, २०२५

येथे सूचना देण्यात येत आहे की, बिर्च केमिकल्स (इंडिया) प्रायव्हेट लिमिटेड यांच्या ऐच्छिक परिसमापनास १० मार्च, २०२५ पासून प्रारंभ झाला आहे.

बिर्च केमिकल्स (इंडिया) प्रायव्हेट लिमिटेडच्या भागधारकांना येथे कळविण्यात येत आहे की, नाव क्र.७ मध्ये नमूद पत्त्यावर परिसमापकाकडे ०९ एप्रिल, २०२५ रोजी किंवा त्यापूर्वी त्यांच्या दाव्याचे पुरावे सादर करावे.

आर्थिक धनकांनी त्यांचे दाव्याचे पुरावे फक्त विद्युत स्वरूपातच सादर करावेत. अन्य इतर भागधारकांनी त्यांच्या दाव्याचे पुरावे व्यक्तिशः टपालाद्वारे किंवा विद्युत स्वरूपात सादर करावेत.

दाव्याचे चूकीचे किंवा फसवे पुरावे सादर केल्यास दंडात्मक कास्वाई केली जाईल.

दिनांक: १३.०३.२०२५
ठिकाण: गाझियाबाद

सही/-
सर्वेश कश्यप

बिर्च केमिकल्स (इंडिया) प्रायव्हेट लिमिटेडचे परिसमापक
नोंद क्र.: आयबीबीआय/आयपीए-००२/आयपी-एन००१२७/२०१७-१८/१०२९६

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF BIRCH CHEMICALS (INDIA) PRIVATE LIMITED	
1. Name of Corporate Person	BIRCH CHEMICALS (INDIA) PRIVATE LIMITED
2. Date of incorporation of Corporate Person	26/05/2022
3. Authority under which Corporate Person is incorporated/registered	Registrar of Companies, Mumbai
4. Corporate identity number / limited liability identity number of Corporate Person	U24309MH2022PTC383477
5. Address of the registered Office and Principal office (if any) of Corporate Person	102, Floor-1, Plot-3, 59 the Krishna Chambers, Vithaldas Thackersey Marg, Marine Lines, Mumbai, Maharashtra-400020
6. Liquidation commencement date of Corporate Person	10th March, 2025
7. Name, address, email address, telephone number and the registration number of the Liquidator	Sarvesh Kashyap Kashyap & Associates, 101, Nipun Plaza, Sector-1, (Near Max Hospital) Vaishali, Ghaziabad-201019 E-mail: birchvoluntaryliquidation@gmail.com Mobile: 9818908051 Regn No.: IBB/PA-002/IP-N00127/2017-18/10296 AFA Validity upto: 30.06.2025 09th April, 2025
8. Last date for submission of claims	09th April, 2025

Notice is hereby given that the Birch Chemicals (India) Private Limited has commenced voluntary liquidation on 10th March, 2025.

The stakeholders of Birch Chemicals (India) Private Limited are hereby called upon to submit a proof of their claims, on or before 09th April, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/- Sarvesh Kashyap
Liquidator for Birch Chemicals (India) Private Limited
Regn. No.: IBB/PA-002/IP-N00127/2017-18/10296

Date: 13.03.2025
Place: Ghaziabad

इंडियन बैंक Indian Bank	
ALLAHABAD	
Kuria Branch, Building No. 86 Nidham CHS, Nehru Nagar, Opp. Pant Walaakal Court, Kuria East, Mumbai - 400024	
APPENDIX - IV (Rule-8(1))	
POSSESSION NOTICE (For immovable property)	
Whereas the undersigned being the Authorized Officer of the Indian Bank under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under Section 13 (12) read with Rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 11.12.2024 Calling upon the borrower Shri/Smt SITARA BANO AND VISHAL AHMAD with your Kuria Branch to repay the amount mentioned in the notice being Rs. 21,92,570.00 (in Words Twenty One Lakhs Ninety Two Thousand Five Hundred And Seventy Only) with in 60 days from the date of receipt of the said notice.	
The Borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him / her under Section 13 (4) of the said Act read with Rule 8 and 9 of the said rules on this 10th day of March of the year 2025.	
The Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Indian Bank for an amount of Rs. 21,92,570.00 and interest thereon.	
"We draw attention to the provisions of Section 13(8) of the SARFAESI Act and the Rules framed there under which deals with your rights of redemption over the securities"	
DESCRIPTION OF THE IMMOVABLE PROPERTY	
All that part and parcel of the property consisting of Flat No. 404, 4th Floor, Wing D, Rose Gardens, Plot No. in Survey No. / City or Town or Village-Asangan, Taluka- Shahpur, within the Registration sub-district And District Thane. Bounded: On the North by Internal Road, On the South by Children Play area, On the East by E-Wing, On the West by Open Plot.	
Sd/- Authorized Officer (Indian Bank)	
Date: 10.03.2025	

कनरा बैंक Canara Bank	
ALLAHABAD	
STRESSED ASSETS MANAGEMENT BRANCH:- Circle Office Building, 8th Floor, 'B' Wing, C-14, G-Block, Bandra-Kurla Complex, Bandra East, Mumbai- 400 051 Tele:- 022-26728798/8771/8744/8482/8789/8793; Email:-cb15550@canarabank.com	
SALE NOTICE	
E-Auction Sale Notice for Sale of Immovable Properties under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.	
Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorized Officer of Canara Bank, will	

सार्वजनिक सूचना

मी **सौ. नीला लक्ष्मण वाघ** फ्लॅट नं 12, बसेरा (एअर इंडिया) अपना घर सहकारी सोसायटी लोखंडवाला कॉम्प्लेक्स अंधेरी पश्चिम येथील रहिवासी आहे. सदर फ्लॅट चे शेअर **सर्टिफिकेट नं 2**, गहाळ झाले आहे. सापडल्यास **मोबाईल नं ९3720-82841** ला संपर्क करा ही विनंती.

सही/-

सौ. नीला लक्ष्मण वाघ
ठिकाण:मुंबई दिनांक:१५.०३.२०२५

जाहीर नोटीस

सर्व लोकांना सूचना देण्यात येते की, सदनिका क्र. ३०१, तिसरा मजला, ए – विंग, नवकर को. ऑ. हौ. सो. लि. ६० फूट काँस रोड, हमारा बाजारच्या मागे, भाईदर (प), जिल्हा ठाणे ४०११०१, ही मिळकत के. रसिलबाबे मदनलाल जैन आणि आम्हाचे अशील श्री. दिनेश मदनराग जोधावात (जैन) यांची संयुक्त मालकीची होती. दि. २८/०३/२०२३ रोजी श्रीमती. रसिलबाबे मदनलाल जैन यांचे निधन झाले. मालकाच्या मृत्यू पश्चात त्यांच मुलाचा / आमचे अशील श्री. दिनेश मदनराग जोधावात (जैन) सदरच्या सदनिकेतील मृत व्यक्तीचा हक्क / अधिकार स्वतःच्या नावे आणि कानूनाद्वारे होण्याकरिता मागणी करीत आहेत. आणि मृत व्यक्तीची इतर मूले श्री. सुनील मदनलाल जोधावात आणि श्री. हिरन मदनलाल जैन. सदर मिळकतीमधील त्यांचा हक्क अधिकार हक्कसोड पत्रान्वये आमच्या अशिलांच्या नावे आणि फायद्यात करून लिहून दिलेले आहे. आणि मृत व्यक्तीचे पती श्री. मदनराग एस. जैन यांचे या अगोदर दि. १०/०१/२०२० रोजी निधन झालेले आहे. आणि मृत व्यक्तीस इतर कोणीही वारस नाहीत, तरी वरील हस्तांतरणा बाबत जर कोणाची काहीही हरकत / दावे असल्यास ती आम्हाच्या खालील पत्त्यावर १४ दिवसांचे अत नोंदवावी. तसे न केल्यास आमचे अशील पुढील कारवाई पूर्ण करतील, आणि या विषयी कोणाही कोणतीही तक्रार पेट्टेन घेतली जाणार नाही याची नोंद घावी.

मंदार असोसिएट्स अँड्होकेट्स

पत्ता: बी – १९, शांती शोपिंग सेंटर, रेल्वे स्टेशन समोर, मीरा रोड (पु). ता. व जि. ठाणे ४०१ १०७
ठिकाण: मीरा रोड दि. १५.०३.२०२५

सार्वजनिक सूचना

हे सर्व लोकांना सूचित करण्यासाठी अनेक माझे अधिल. थिरेन्द्रकाण शिवायन सिंह, फ्लॅट नं. ३, ३ रा मजला, इमारत क्रमांक. १०१, डेव्हर राखतू को-ऑपरेटिव्ह सोसायटी लि. अर्जुन उमेर मार्ग, बस टिपे जवळ घाटमोघर पूर्व, मुंबई-4000०५ येे मार्कत आहेत. (वायू उक्त प्लॅट परिसर म्हणून संतर्भित).

माझे अधिलाले व्हिल शिवायन रामबली सिंह, यांचे पिन-२४/०७/२०१६ रोजी शाही आणि स्याी